

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-52/2006/7283/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Lal,
Member, MACT,
Nagaon.

Dated Guwahati, the th 26 August, 2022

Sub:- **Station leave.**

Ref:- Letter No. MACT/N/2065 dated 26.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 26.08.2022 till the morning of 30.08.2022**, as prayed for. The i/c District and Sessions Judge, Nagaon would remain in charge of your Court and office during your absence. However, you have been asked not to take the hired vehicle of the establishment outside the state of Assam.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/7284-85/A, dated , 26-08-2022

Copy to:

1. The District and Sessions Judge, Nagaon .
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)